

The Minister in the Ministry of Law (Shri Pataskar): The expenditure on the forthcoming general elections to the Andhra Legislative Assembly is estimated at Rs. 30 lakhs approximately.

COMMUNICATIONS IN ANDAMANS

*1270. Shri S. C. Samanta: Will the Minister of Home Affairs be pleased to state:

(a) the progress achieved so far in (i) connecting the existing roads from Port Blair with the South Andaman Islands and (ii) increasing the number of ships from the mainland to the different parts of Andaman Islands; and

(b) whether it is a fact that the displaced persons settled in the Rangot area are not getting facilities to export their products for sale in Port Blair and other places?

The Minister of Home Affairs and States (Dr. Katju): (a) (i) A statement containing the necessary information is placed on the Table of the House. [See Appendix V, annexure No. 58.]

(ii) Only the S.S. "Maharaja" is running regularly on the mainland/Andamans service. Timber cargo surplus to the carrying capacity of S.S. "Maharaja" is being lifted on vessels nominated by the Indian Coastal Conference, as and when necessary.

(b) Settlers are producing paddy and vegetables which are just sufficient to meet their requirements and have at present no surplus to export. However, a vessel is likely to be purchased in the near future to improve inter-island communication.

INDO-U. S. TECHNICAL CO-OPERATION AGREEMENT

*1272. Dr. Satyawadi: Will the Minister of Finance be pleased to refer to the reply given to starred question No. 939 on the 15th September, 1954 and state:

(a) whether the report in pursuance of the Indo-U.S. Technical Co-operation Agreement signed in 1952, has been prepared; and

(b) if so, whether a copy of this report will be laid on the Table of the House?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) and (b). The report has not yet been prepared. Copies of the Report will be laid on the Table of the House when it is ready.

CLASSICAL LITERATURE (TRANSLATION)

*1276. Mulla Abdullahhal: Will the Minister of Education be pleased to refer to the reply to the supplementary question raised on starred question No. 1805 on the 15th April, 1954 and state whether the proposal to translate Indian Classical literature in foreign languages has materialised?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes.

TRAINING ABROAD

*1278. Shri Madhao Reddi: Will the Minister of Education be pleased to state:

(a) whether an offer for the training of Indian apprentices in various Industries has been received from the Government of Austria;

(b) if so, the conditions attached to the offer; and

(c) whether any decision has been taken in this matter?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). A statement giving the information is laid on the Table of the House. [See Appendix V, annexure No. 59.]

THE NOTARIES ACT, 1952

*1280. Shri T. B. Vittal Rao: Will the Minister of Home Affairs be pleased to state:

(a) the reasons for the delay in enforcing the Notaries Act, 1952, though the same was finally passed during August, 1952;